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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON [REDACTED]

03.04.19,

PRESENT: 1.Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.171/ BB/2018	For Final hearing	Sec 10 of I&B code 2016	M/s Cryo- Save (India) Pvt Ltd	M S Viswanathan, K S Vadivelu Advocate		S A Associates R7

ADVOCATE FOR PETITIONER/s: M.S.VISWANATHAN
9884085574
K.S.VADIVELU
94483-55070.

M. S. Viswanathan
7-7-Indira
3/4/2019

ADVOCATE FOR RESPONDENT/s: SUDHIR B.S
9880580475
Respondent No 10

B.S. Sudhir

ORDER

Heard Shri M.S.Viswanathan along with Shri K.S.Vadivelu, learned Counsel for Petitioner; Shri Sudhir.B.S, learned Counsel for Respondent. Learned Counsel for Respondent submits that they are going to file objection today. Post the case on **24.04.2019** for final hearing.

MEMBER (T)

MEMBER (J)

Shruthi
Verified

Court Officer